

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/78(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	SUMANGAL DEALMARK PRIVATE LIMITED VS CITYSTAR INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Financial Creditor
Mr. Joy Saha, Adv.]
Mr. Shaunak Mitra, Adv.]
Mr. Sidhartha Sharma, Adv.]
Mr. Rishav Dutt, Adv.]
Mr. A. Katauka, Adv.]

Mr. Rudrajit Sarkar, Adv.] For the Corporate Debtor
Ms. P. Mishra, Adv.]
Ms. Arundhati Barman Roy, Adv.]
Mr. Tamoghna Shah, Adv.]

ORDER

1. Learned Senior Counsel for the Financial Creditor present. Learned Counsel for the Corporate Debtor present.
2. Last chance is given to the learned Counsel appearing on behalf of the Corporate Debtor to file reply affidavit within a period of one week, failing which the right to file the same stands closed.
3. List this matter for arguments on **19th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**